

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 117 of 2011, IA No.192 of 2011
IA No.193 of 2011, IA No.298 of 2011
IA No.54 of 2012 & IA No.62 of 2012**

Dated : 9th April, 2012

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

Konaseema Gas Power Ltd. Appellant(s)

Versus

A.P.E.R.C. & Ors.Respondent(s)

**Counsel for the Appellant(s): Mr. Amit Sibal
Mr. Jafar Alam
Mr. Siddharth Silwal
Mr. Amardeep Jaiswal
Ms. Nimmi Dhami
Mr. Sanjay Bhatt for intervener
Mr. Shehroz Akhlaq for intervener**

**Counsel for the Respondent (s): Mr. Jayant Bhushan, Sr. Adv.
Ms. Surbhi Sharma for R-3 to 7
Mr. K.V. Mohan
Mr. K.V. Balakrishnan**

**Appeal No.100 of 2012
IA No.53 of 2012**

Konaseema Gas Power Ltd. Appellant(s)

Versus

A.P.E.R.C. & Ors.Respondent(s)

**Counsel for the Appellant(s): Mr. Amit Sibal
Mr. Jafar Alam
Mr. Siddharth Silwal
Mr. Amardeep Jaiswal
Ms. Nimmi Dhami**

**Counsel for the Respondent (s): Mr. Jayant Bhushan, Sr. Adv.
Ms. Surbhi Sharma for R-3 to 7**

Mr. K.V. Mohan
Mr. K.V. Balakrishnan

ORDER

Heard the Learned Counsel for the parties.

Post the matter for further hearing on **12.04.2012.**

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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